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IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION

SUIT NO.7 OF 2017

Tarinibahen Desai & Anr.

....Plaintiffs

Versus

Kilkilraj Bhansali & Ors.

....Defendants

Mr. Swaraj Jadhav a/w Ms. Sanskruti Yagnik for the Plaintiffs.

Mr. Pushkraj Deshpande a/w. Ms. Anushtha Rathod i/by ALMT Legal for
Defendant Nos. 1 to 4, 6 & 7.

Mr. Nilesh Parte for Defendant No. 5.

CORAM : JITENDRA JAIN, J.
DATED : 29th April 2026

PC. :

1. Not on board. On mentioning by Mr. Swaraj Jadhav, learned counsel for the plaintiffs taken on production board for speaking to the minutes of the order dated 28 April 2026.
2. Delete lines 4 and 5 of paragraph 2 of the order dated 28 April 2026 and replace paragraph 3 with "List this matter on 15 July 2026 for further consideration."
3. The original order dated 28 April 2026 be corrected and the corrected order be uploaded on the website. In any event, this order be read with the original order dated 28 April 2026.

(JITENDRA JAIN, J.)